

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:825

ANSWERED ON:24.02.2006

TASK FORCE FOR HAWKERS

Mahato Shri Sunil Kumar;Prasad Shri Hari Kewal

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government have constituted any task force in respect of hawkers selling goods in streets;
- (b) if so, the details thereof;
- (c) whether the said task force has submitted any report;
- (d) if so, the main points of the said report; and
- (e) the details of the points in the report which have been implemented so far?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(e): A task force for looking into the problems/issues relating to street vendors as also to suggest guidelines on the same for the State Governments and Urban Local Bodies was constituted on 21st June 2001 under the Chairmanship of the then Minister Of State, Ministry of Urban Development & Poverty Alleviation.

The task Force finalized the draft report on National Policy on Street Vendors in February 2003 and the same was circulated to the States/UTs for seeking their comments/suggestion on the same before finalisation. The National Policy for Urban Street Vendors was approved by the government in January 2004 and was circulated to the States/UTs Governments & other stakeholders with the request to take suitable and appropriate adoption of the policy in the overall interest of the urban street vendors, with or without changes to suit local conditions and also respecting court verdicts, if any.

Salient features of the policy are annexed.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA USQ NO. 825 FOR 24.2.2006

Salient features of the National Policy on Urban Street Vendors

To recognize the service rendered by the vendors to the economy of the country and to promote a supportive environment for them to earn their livelihoods.

To recognize their right to livelihood and to give dignity to the informal sector.

To consider review of legal framework to legitimate street vending.

To facilitate use of identified space without obstruction.

To regulate street vending through participatory mechanisms and self compliance.

To promote organizations of vendors to facilitate their empowerment.

To strive for promoting social security and financial services by providing access to credit through promotion of SHGs, Cooperatives etc.